

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 158 of 2013 in
Appeal No. 117 of 2011

Dated : 10th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s. Konaseema Gas Power Ltd. Appellant(s)
Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Siddharth Silwal

ORDER

This is an Application for rectification of clerical errors found in our Judgment pointed out in Para No.2 of the Application filed by the Applicant/Appellant.

Apart from those errors, we have also noticed other typographical mistakes. Therefore, all these clerical errors and the typographical mistakes have to be rectified.

The Registry is directed to correct those errors and mistakes as pointed out and issue the fresh corrected Order.

With these directions, this Application is disposed of.

(V.J. Talwar)
Technical Member
Ts/pg

(Justice M. Karpaga Vinayagam)
Chairperson